STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF OCTOBER-2020.

			AN	NEXURE-A							
SL			OPENING		OR THE MONTH OF TOBER	DISPOSAI	. FOR THE MO	ONTH OF O	CTOBER	PENDENCY	Average No. of days taken to decide the case 1 year 8 months 8 days 1 year 4 months 10 days 1 year 10 months 19 days - 5 months 7 months 11 days
NO		NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	* DATA CLEARANC E	AS ON 01.11.2020	
1	High	n Court of Karnataka	57	2	0	2	0	0	1	56	months
*]	Note: Data Clearan	ace column has been added, as per			•	ch in Princ	ipal Benc	h High (Court of K	arnataka	
			DISTR	CT JUDICIA	RY				_		
	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	2329	65	7	15	1	0	0	2385	months
1		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	2233	49	197	43	0	0	0	2436	10 months
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	58	2	0	3	0	0	0	57	
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	72	4	0	6	0	0	0	70	months
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	505	6	15	14	1	0	0	511 (311 cases are EP cases)	2 years 2 months 19 days

SL			OPENING		OR THE MONTH OF TOBER	DISPOSAI	L FOR THE MO	ONTH OF O	CTOBER	PENDENCY	on the second of
NO	NAME OF THE DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	* DATA CLEARANC E	AS ON 01.11.2020	to decide the
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	148	1 (AA- 13/2020)	0	2	1	0	0	146	month 2
6	BIDAR	Prl.District & Sessions Court, Bidar	755	23	0	7	0	0	0	771	
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	4	0	0	0	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	83	20	0	0	-	-	0	103	
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	0	2	-
11	DAKSHINA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	664	34	0	10	0	0	0	688	months
11	KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	752	40	0	8	0	0	0	784 m	months
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	209	9	0	14	0	0	0	204	17 days
13	DHARWAD	Prl. District & Sessions Court,Commercial Court	236	87	0	2	0	0	0	321	9 months
14	GADAG	Addl. District & Sessions Court, Gadag	57	3	0	0	0	0	0	60	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	843	7	0	0	0	0	0	850	-
16	HAVERI	Prl.District and Sessions Court Haveri	44	1	0	0	0	0	0	45	-

SL			OPENING		OR THE MONTH OF TOBER	DISPOSA	L FOR THE MO	ONTH OF O	CTOBER	PENDENCY	Average No.
NO	NAME OF THE DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	* DATA CLEARANC E	AS ON 01.11.2020	to decide the
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	35	5	0	0	0	0	0	40	-
18	KODAGU	I Addl. District & Sessions Judge	33	0	0	0	0	0	0	33	-
19	KOLAR	Prl.District & Sessions Judge, Kolar	79	0	3	0	0	0	0	82	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	14	0	0	0	0	0	0	14	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	33	2	2	2	0	0	0	35	4 months 3 days
22	MYSURU	Prl.District & Sessions Court, Mysuru	46	9	0	1	0	0	0	40 33 82 14 35 m 3 54 m 18 269	4 months 18 days
		II Addl. District & Sessions Court, Mysuru	261	10	0	2	0	0	0		1 year 12 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	9	2	0	0	0	0	0	11	
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
		Prl.District & Sessions Court, Shivamogga.	18	7	0	0	0	7	0	18	
		II Addl.District & Sessions Court, Shivamogga.	17	1	0	0	0	0	0	18	-
25	SHIVAMOGGA	III Addl.District & Sessions Court, Shivamogga.	23	6	0	0	0	0	0	29	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	5	0	0	0	0	0	0	5	-

SL			OPENING		OR THE MONTH OF TOBER	DISPOSAL	FOR THE MO	ONTH OF O	CTOBER	PENDENCY	Average No.
NO	NAME OF THE DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	* DATA CLEARANC E	AS ON 01.11.2020	to decide the
		I Addl.District & Sessions Court, Tumakuru	20	0	0	0	0	0	0	20	of days taken to decide the case - 2 years 3 months 1 day - 10
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	19	0	0	0	0	0	0	19	-
		VI Addl.District & Sessions Court, Tumakuru	22	0	0	0	0	0	0	22	-
27	UDUPI	Prl.District & Sessions Court	17	8	1	1	0	0	0	25	months
28	UTTARA KANNADA	Prl. District Court. Karwar	22	0	0	0	0	0	0	22	-
		I Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	0	0	0	0	6	
29	VIJAYAPURA	II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	
		III Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	20	
		IV Addl. Dist. & Sessions Judge, Vijayapur	5	1	0	0	0	0	0	6	
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
Total			9700	402	225	130	3	7	0	10187	10 months 4 days

5	SL NAME OF THE PARTING		OPENING		OR THE MONTH OF TOBER	DISPOSAL	. FOR THE M	ONTH OF O	CTOBER	PENDENCY	Average No. of days taken
N	IO NAME OF THE DISTRIC	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	* DATA CLEARANC E	01.11.2020	to decide the case